

MR. SPEAKER: The question is:

"That leave be granted to introduce a bill further to amend the Constitution of India."

The motion was adopted.

श्री जल सिंह: मैं विधेयक को पुर-
थापित करता हूँ।

13.46 hrs.

PAYMENT OF BONUS (AMENDMENT) BILL*

THE MINISTER OF TOURISM AND CIVIL AVIATION AND LABOUR (SHRI J. B. PATNAIK): I beg to move for leave to introduce a Bill further to amend the Payment of Bonus (Amendment) Act, 1977.

MR. SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amend the Payment of Bonus (Amendment) Act, 1977."

The motion was adopted.

SHRI J. B. PATNAIK: I introduce the Bill.

STATEMENT RE: PAYMENT OF BONUS (AMENDMENT) ORDINANCE, 1979.

THE MINISTER OF TOURISM AND CIVIL AVIATION AND LABOUR (SHRI J. B. PATNAIK): I beg to lay on the Table an explanatory Statement (Hindi and English versions) giving reasons for immediate Legislation by the Payment of Bonus (Amendment) Ordinance, 1979.

[Placed in Library. See No. LT—7A/80].

13.47 hrs.

GOVERNMENT OF UNION TERRITORIES (AMENDMENT) BILL

THE MINISTER OF HOME AFFAIRS SHRI ZAIL SINGH: I beg to move for leave to introduce a Bill further to amend the Government of Union Territories Act, 1963.

MR. SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amend the Government of Union Territories Act, 1963."

The motion was adopted.

SHRI ZAIL SINGH: I introduce the Bill.

STATEMENT RE: GOVERNMENT OF UNION TERRITORIES, (AMENDMENT) ORDINANCE, 1979

THE MINISTER OF HOME AFFAIRS (SHRI ZAIL SINGH): I beg to lay on the Table an explanatory statement (Hindi and English versions) giving reasons for immediate legislation by the Government of Union Territories (Amendment) ordinance, 1979. [Placed in Library. See No. LT—7/80.]

SHRI FRANK ANTHONY (Nominated-Anglo-Indian): With your permission may I make a point of personal explanation.

In the issue of the 22nd *Indian Express*, quoting the proceedings it has been stated in the news item that the Nominated Members, Mr. Frank Anthony and A. E. T. Barrow read out the same oath as the others, the same as if they have been elected